

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2007/10698 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the 5th October, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ.XII-2/2024/12297/E, dtd. 28.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.11.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 31.10.2024 till the morning of 04.11.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-128/2007/10699 /A, dated 5-11-24

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

CR 5/11/2024
REGISTRAR (VIGILANCE)
Amia